

FORM G	
INVITATION FOR EXPRESSION OF INTEREST FOR	
PROTO D INDUSTRIES PRIVATE LIMITED	
OPERATING IN MANUFACTURING HIGH-QUALITY DIES, PATTERNS, PRESS TOOLS, AND MOULDS.	
AT	
AT GAT NO. 357/57, KHARABWADI, CHAKAN TAL KHED, CHAKAN, PUNE, MAHARASHTRA 410501	
(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)	
SL	RELEVANT PARTICULARS
1.	Name of the Corporate Debtor along with PAN & CIN/ LLP No.
2.	Address of the Registered Office
3.	URL of website
4.	Details of the place where the majority of fixed assets are located
5.	Installed capacity of main products/ services
6.	Quantity and value of main products/ services sold in the last financial year
7.	Number of employees/workmen
8.	Further details, including last available financial statements (with schedules) of two years, lists of creditors are available at IBBI website.
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at :
10.	Last date of receipt of expression of interest
11.	Date of issue of the provisional list of prospective resolution applicants
12.	Last date of submission of objections to the provisional list
13.	Date of issue of the final list of prospective resolution applicants
14.	Date of issue of information memorandum, evaluation matrix, and request for resolution plans to prospective resolution applicants
15.	Last date for submission of resolution plans
16.	Process email id to submit Expression of Interest
17.	Details of the Corporate Debtor's registration status as MSME

Rishabh Sethi
IBBI/IPA-001/IP-P-02842/2023-2024/14377
Resolution Professional – Proto D Industries Private Limited
AFA Valid till June 30th, 2026
Registered Email Id: ip.rishabhsethi@gmail.com
Process E-mail ID: cirp.pdipl@gmail.com

Date: January 31st, 2026
Place: Mumbai